

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar/Jammu)

ORDER

No: 652 of 2022/RG/GS

Dated: 08-06-2022

Consequent upon the approval of the Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, the promotions of the following Officers/Officials of the Administration cadre, are hereby effected:

- 1) Shri Haroon Rashid Bhat, Additional Registrar (Adm) is temporarily promoted as Registrar in the Level-13A, (131100-216600) in relaxation of qualification, against the post fallen vacant due to promotion of Shri Azad Ahmad Wani.

The representation submitted by Shri Sansar Chand, Additional Registrar(Adm) seeking promotion as Registrar ahead of Shri Haroon Rashid Bhat is rejected being devoid of merit.

- 2) Shri Permod Kumar, Joint Registrar (Adm.) is temporarily promoted as Additional Registrar (Adm.) in the pay Level-13 (123100-215900) against the post fallen vacant due to promotion of Shri Haroon Rashid Bhat as Registrar.
- 3) Shri Bashir Ahmad Vaid, Deputy Registrar (Adm.) is temporarily promoted as Joint Registrar (Adm.) in the pay Level-12 (78800-209200) against the post fallen vacant due to promotion of Shri Permod Kumar as Additional Registrar (Adm.).
- 4) Shri Rasal Singh, Assistant Registrar-I is temporarily promoted as Deputy Registrar(Adm.) in the pay Level-11 (67700-208700) against the post fallen vacant due to promotion of Shri Bashir Ahmad Vaid as Joint Registrar(Adm).
- 5) Shri Subash Chander, Assistant Registrar-II is temporarily promoted as Assistant Registrar-I in the pay Level-8A (50700-160600) against the post fallen vacant due to promotion of Shri Rasal Singh as Deputy Registrar (Adm.).
- 6) Ms. Naseema Hassan, Assistant Registrar-II is temporarily promoted as Assistant Registrar-I in the pay Level-8A (50700-160600) against the post fallen vacant due to retirement of Shri Rashid Munim.
- 7) Shri Sunil Kumar, Section Officer is temporarily promoted as Assistant Registrar-II in the pay Level-8 (47600-151100) against the post fallen vacant due to promotion of Shri Subash Chander as Assistant Registrar-I.
- 8) Shri Rajesh Kumar Sood, Section Officer is temporarily promoted as Assistant Registrar-II in the pay Level-8 (47600-151100) against the post fallen vacant due to promotion of Ms. Naseema Hassan as Assistant Registrar-I.

- 9) Shri Mohammad Younis Sheikh, Section Officer is temporarily promoted as Assistant Registrar-II in the pay Level-8 (47600-151100) against the post fallen vacant due to retirement of Shri Altaf Hussain Wani, Assistant Registrar-II.
- 10) Shri Bilal Ahmad Wani, Court Officer is temporarily promoted as Section Officer in the pay Level-7 (44900-142400) against the post fallen vacant due to promotion of Shri Sunil Kumar as Assistant Registrar-II.
- 11) Shri Aftab Ahmad, Head Assistant is temporarily promoted as Section Officer in the pay Level-7 (44900-142400) against the post fallen vacant due to promotion of Shri Rajesh Kumar Sood as Assistant Registrar-II.
- 12) Shri Mohammad Shafi Ahanger, Head Assistant is temporarily promoted as Section Officer in the pay Level-7 (44900-142400) against the post fallen vacant due to the promotion of Shri Mohammad Younis Sheikh as Assistant Registrar-II.
- 13) Shri Bhawani Prasad, Head Assistant is temporarily promoted as Court Officer in the pay Level-6E (35900-113500) against the post fallen vacant due to promotion of Shri Bilal Ahmad Wani, as Section Officer.
- 14) Ms. Kamla Devi, Senior Assistant is temporarily promoted as Head Assistant in the pay Level-6B (35600-112800) against the post fallen vacant due to promotion of Shri Aftab Ahmad as Section Officer.
- 15) Shri Manjit Singh, Senior Assistant is temporarily promoted as Head Assistant in the pay Level-6B (35600-112800) against the post fallen vacant due to promotion of Shri Mohammad Shafi Ahanger as Section Officer.
- 16) Shri Baldev Singh, Senior Assistant is temporarily promoted as Head Assistant in the pay Level-6B (35600-112800) against the post fallen vacant due to promotion of Shri Bhawani Prasad as Court Officer.

By Order.

Note:- All Promotees shall continue to work at their present place of postings. The adjustment/ transfer orders in respect of Gazetted staff shall be made shortly. The further posting of the Non gazetted staff shall be made by the respective Registrar Judicials in due course.

(Sanjeev Gupta)
Registrar General

No: 20129-60/RG/GS

Dated: 08-06-2022

Copy of above forwarded to the:

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- 2) Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
- 3) Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
- 4) Director, J&K Judicial Academy,
- 5) Registrar Inspection, High Court of J&K and Ladakh, Srinagar
..... for information
- 6) Registrars Judicial, High Court Wing Jammu/Srinagar
- 7) Director Finance, High Court of J&K and Ladakh, Srinagar
..... for information and necessary action.

- 8) CPC, e-Courts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
- 9) Accounts Officer, High Court Wing Jammu/Srinagar
- 10) Concerned Officers/Officials. _____
..... for information and necessary action.
- 11) Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping record for the same.
- 12) Order Book.

Registrar General

2
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